

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 21st Day Of February 2025
COURT HALL NO.11 SITTING AT DHARWAD BENCH (AFTER COMPLETION OF DIVISION BENCH
MATTERS OF HON'BLE SSDJY & HON'BLE RDHJ)
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE RAMACHANDRA D. HUDDAR

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/AppL/Comp & Adv	Resp & Adv
--------	----------	---------------------	------------

**MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU
FOR BEING SPOKEN TO**

1	CRL.A 563/2014 (C,) (TCR & PB K/B)	<i>PET: SRI ANAND AND OTHERS NANJUNDA GOWDA M R</i>	<i>RES: STATE OF KARNATAKA BY SPP</i>
---	--	---	---

FURTHER HEARING

2	CRL.RP 506/2017 (,) (HEARD IN PART) (ADMITTED ON 30.05.2017) A/W IA 3/17 FOR VACATING STAY 2) MEMO DTD 29/1/25 PRODUCING COPIES OF ORDERS IN WP & WA FILED BY ADV. FOR RESPDT 3) SUPPORTING DOCUMENTS FILED BY ADV. FOR PETITIONER ON 17/2/25 (COPIES NOT SERVED) 4) STATEMENT OF OBJN TO CRL.P (TCR IN CC 6253/2017 (PCR NO.1979/2014) & SCR IN CLR.A 135/2016 K/B) (DATE)	<i>PET: SRI. E SHEKAR AND OTHERS BASAVARAJAPPA D R</i>	<i>RES: SRI. B UMASHANKAR SRIKANTH M</i>
---	--	--	--

---END---

